

**GOVERNMENT OF INDIA  
LAW AND JUSTICE  
LOK SABHA**

UNSTARRED QUESTION NO:1121  
ANSWERED ON:29.11.2012  
MODEL LAW TO CURB VANDALISM DURING RAVE PARTIES  
Gaddigoudar Shri P.C.

**Will the Minister of LAW AND JUSTICE be pleased to state:**

- (a) whether the Union Government proposes to make any model law to be adopted by the State Governments to curb the vandalism by irate mobs during rave parties where the unauthorised use of drugs and drinks play big roles;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

**Answer**

MINISTER OF LAW AND JUSTICE (DR. ASHWANI KUMAR)

- (a) to (c): The information is being collected and will be laid on the Table of the House.